


**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :  
PETITION NUMBER : TCP/36/2016  
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd  
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	Keerthi Krishna For T.K. Bhaskar	Counsel for Petitioner	
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2)	NAVEEN KUMAR MUTHU G.V. MOHAN KUMAR	Counsel for Respondents	
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**ORDER**

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for respondent called but was absent. Counsel for petitioner prayed for time to make submissions in regard to suggesting the name of the Mediator for the purpose of settlement. Time is extended at request. Put up on 17.01.2018.

**(S VIJAYARAGHAVAN)**  
Member (Technical)

**(K ANANTHA PADMANABHA SWAMY)**  
Member(Judicial)

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